NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 161(ND)13 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: M/s. Shri Jai Prakash Ahuja & Ors. V/s. M/s. Swastik Multifiber Pvt. Ltd. & Ors.Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENT	ATION	SIGNATURE
I. ASP	IISM AGYARW	m Adv	A	7.	
2. HI	ARLEEN WAUI	e Adv	le himers	Jf	lkam
3. Mr.	Nitesh Ja	in Adv	Res		Notes

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given one week's time to comply with the terms of the earlier order dated 15.09.2016 of this Tribunal.

List on 25.10.2016.

sd1-1).

(R.Varadharajan) Member (Judicial)

sd1-

(Mahataj Krishan Hanjura) Member (Judicial)